

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 196 OF 2016 IN  
DFR NO. 854 OF 2013**

**Dated: 16<sup>th</sup> September, 2016**

**In the matter of :**

**M.P. Power Management Co. Ltd.**

**....Appellant (s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**....Respondent (s)**

**ORDER**

The Court could not assemble on 14.09.2016 due to fire in the building. As agreed by the parties, list the matter on **06.10.2016.**

**(COURT MASTER)**